GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:2197 ANSWERED ON:10.03.2010 BRAHMAPUTRA BOARD Ajmal Shri Badruddin;Ghatowar Shri Paban Singh;Naranbhai Shri Kachhadia

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government proposes to restructure the Brahmaputra Board;
- (b) if so, the details thereof;
- (c) the details of flood control management and river training programmes conducted by the Board;
- (d) whether North-Eastern States have represented for conducting such training programmes in other States outside North- East; and
- (e) if so, the details thereof and the funds allocated and spent thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

- (a) Yes, Madam.
- (b) Government proposes to restructure the Brahmaputra Board by way of brining an amendment in the existing Brahmaputra Board Act, 1980. The proposed Board shall consist of the following members, namely:
- (i) a Chairman, three Chief Engineers, one Director, North Eastern Hydraulic and Allied Research Institute (NEHARI), Secretary of the Board and the Financial Advisor to the Board.
- (ii) a member each to represent respectively the Governments of Assam, Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and West Bengal and member from North-Eastern Council.
- (iii) a member each to represent the Ministries of Agriculture, Water Resources, Shipping, Finance, Power, Road Transport & Highways, Development of North Eastern Region.
- (c) Brahmaputra Board has not conducted any training programme on flood control management and river training.
- (d) No, Madam.
- (e) Does not arise.